

(b) There are several reasons for the increase in outstanding dues to GENCOs which include financial inefficiencies of DISCOMs, and progressive increase in outstanding electricity usage dues of Government departments and local bodies to the DISCOMs.

(c) The Government has issued an order dated 28th June, 2019 enforcing maintaining of adequate Letter of Credit (LOC) as payment security mechanism under Power Purchase Agreement by Distribution Licensees. States have also been advised to liquidate their dues to DISCOMs, as well as ask their DISCOMs to liquidate their dues to GENCOs.

#### **Decline in demand of electricity**

295. SHRI SANJAY RAUT: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that electricity demand is declining in various parts of the country during the last one year;

(b) if so, details thereof indicating the demand and supply of power during the last two years; and

(c) the reasons for declining of electricity demand in the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) The electrical energy requirement in the country has been increasing on year to year basis. The year-wise details of electrical energy requirement and supply during the last two years is given below:-

Year	Energy Requirement		Energy Supplied	
	(Million Units)	% Growth	(Million Units)	% Growth
2017-18	1,213,326	6.2	1,204,697	6.1
2018-19	1,274,595	5.0	1,267,526	5.2

Thus, during last year *i.e.* 2018-19, the electrical energy requirement and supply has increased by 5.0% and 5.2% respectively.

#### **Thermal power and gas based projects**

296. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of POWER be pleased to state: